

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 11<sup>th</sup> January, 2023

NOTICE

It has been decided by the Competent Authority that the hearing of cases in TDSAT fixed for 23<sup>rd</sup>, 24<sup>th</sup>, 25<sup>th</sup> and 27<sup>th</sup> January, 2023 shall take place through virtual mode.



Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar cum Principal Secretary, TDSAT
3. Registrar, TDSAT
4. PPS to Hon'ble Chairperson, TDSAT
5. PS to Hon'ble Member I & II, TDSAT
6. Director, TDSAT
7. Deputy Registrar, TDSAT
8. Judicial Section
9. Notice Board
10. TDSAT Website.